

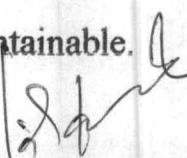
5

O.A.NO.801 OF 2005

ORDER DATED 28.11.07
CORAM: DR.K.B.S.RAJAN, MEMBER(JUDL.)

M.A.No.101/06 is filed by the respondents stating that the Bureau of Indian Standards is a statutory body and is not covered under the CAT. Though the Advocate for the applicant received the copy of the same, no reply has been filed. The Jaipur Bench has also held that the Tribunal does not enjoy the jurisdiction in respect of BIS.

2. On this ground, the O.A. is dismissed as not being maintainable.


MEMBER(JUDL.)